

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 27th September, 2019

No. 203 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1.	Mr. Prafulla Kumar, Civil Judge (Sr Div.)-I-cum-A.C.J.M., Daltonganj [UOT to Pakur as Civil Judge Sr. Div.]	Pakur
2.	Mr. Nirupam Kumar, Civil Judge (Sr. Div.) -I-cum-ACJM, Bermo at Tenughat (Bokaro) [UOT to Daltonganj as Civil Judge Sr. Div.]	Daltonganj

By order of the Court,
Sd/-Ambuj Nath
Registrar General

Memo No. 3736 / Apptt. _____ Dated Ranchi, the 27th September, 2019

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Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 27th September, 2019


No. 204 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Prafulla Kumar, Civil Judge (Sr Div.)-I-cum-A.C.J.M., Daltonganj	a) Civil Judge (Senior Division) b) Pakur c) Pakur
2.	Mr. Nirupam Kumar, Civil Judge (Sr. Div.) -I-cum-ACJM, Bermo at Tenughat (Bokaro)	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
3.	Mr. Sandeep Kumar Bertam, S.D.J.M.-cum-Judge I/c-cum-P.M.(J.J. Board), Pakur [consequent upon promotion to the rank of Civil Judge(Sr. Div.) vide Courts Notification No. 159/A dated 22/08/2019]	a) Civil Judge (Senior Division) b) Pakur c) Pakur
4.	Mr. Ajay Kumar Guria, S.D.J.M., Ranchi [consequent upon promotion to the rank of Civil Judge(Sr. Div.)vide Courts Notification No. 159/A dated 22/08/2019]	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi

By order of the Court,
Sd/-Ambuj Nath
Registrar General

Memo. No. 3738 /Apptt. Dated Ranchi, the 27th Septmebr, 2019

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27-9-19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 27th September, 2019

No. 205 A : Consequent upon promotion of the Officers of rank of Civil Judge (Senior Division) to the post of District Judge vide Notification Nos. 13/variety pronatti-01/2015 Ka.-7267-7274 dated 06.09.2019 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2	3
1.	Mr. Sanjay Kumar Choudhary, Chief Judicial Magistrate, Daltonganj	District & Addl. Sessions Judge, Deoghar
2.	Mr. Amresh Kumar, Secretary, DLSA, Godda	District & Addl. Sessions Judge, Daltonganj
3.	Mr. Akhilesh Kumar, Chief Judicial Magistrate, Pakur	District & Addl. Sessions Judge, Dhanbad
4.	Mr. Durgesh Chandra Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Saraikela	District & Addl. Sessions Judge, Gumla
5.	Mr. Bimlesh Kumar Sahay, Civil Judge (Senior Division)-I-cum-A.C.J.M., Giridih	District & Addl. Sessions Judge, Garhwa
6.	Mr. Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro	District & Addl. Sessions Judge, Pakur
7.	Smt. Neerja Ashri, Civil Judge (Senior Division)-cum-J.M., Giridih	District & Addl. Sessions Judge, Giridih
8.	Mr. Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Rajmahal	District & Addl. Sessions Judge, Rajmahal (Sahebganj)

By order of the Court,
Sd/-(Ambuj Nath)
Registrar General

Memo. No.3741...../Apptt. _____ Dated Ranchi, the 27th September, 2019
XIX(11)-01/2012

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27.9.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 27th SEPTEMBER, 2019

No. 206 A: The Judicial Officers named in Column no. 02 are posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Ranchi	(a) Ranchi (b) Ranchi (c) Ranchi	S.D.J.M., Ranchi
2.	Sri Rakesh Ranjan, J.M. 1 st Class, Pakur	(a) Pakur (b) Pakur (c) Pakur	S.D.J.M-cum-Judge I/c-cum-P.M. (J.J. Board), Pakur
3.	Sri Manish Kumar Mishra, J.M. 1 st Class, Dumka	(a) Dumka (b) Dumka (c) Dumka	S.D.J.M-cum-Judge I/c-cum-P.M. (J.J. Board), Dumka

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3743 /Apptt

Dated Ranchi the 27th September, 2019

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27.9.19.
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 27TH SEPTEMBER, 2019

No. 207A: The Judicial Officers named in Column No. 02 are posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

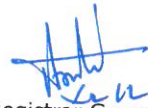
SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Rakesh Ranjan, J.M. 1st Class, Pakur	Pakur	S.D.J.M.-cum-Judge In-charge -cum- P.M. (J.J. Board), Pakur
2.	Mr. Manish Kumar Mishra, J.M. 1st Class, Dumka	Dumka	S.D.J.M.-cum-Judge In-charge -cum- P.M. (J.J. Board), Dumka

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3747 /Apptt

Dated Ranchi the 27th September, 2019

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27.9.19
Registrar General